

**BEFORE THE NATIONAL GREEN TRIBUNAL,**

**EASTERN ZONE BENCH, KOLKATA**

**Miscellaneous Application No.07 / 2025 / EZ**

**IN**

**Original Application No.42/ 2023 / EZ**

In the matter of:

Om Sri Sri Sarbajanina Durga

Puja Committee Brundamal,

Jharsuguda, Odisha.

..... Applicant

**VERSUS**

State of Odisha & Ors.

..... Respondents

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**By the Respondent No.2 through**



**CUTTACK**

**DATE: 21.07.2025**

**(TAPAN KUMAR DASH)**

**ADDL. GOVT. ADVOCATE**

X

BEFORE THE NATIONAL GREEN TRIBUNAL,  
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Om Sri Sri Sarbajanina Durga  
Puja Committee Brundamal,  
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VERSUS

State of Odisha & Ors.

..... Respondents

**COMPLIANCE AFFIDAVIT FILED ON BEHALF OF**  
**THE RESPONDENT NO.2 i.e. COLLECTOR &**  
**DISTRICT MAGISTRATE, JHARSUGUDA.**

I, Sri Sanjib Kumar Sarangi, aged about 52 years, S/o-  
Late Muralidhar Sarangi, at present working as Additional  
Tahasildar, Jharsuguda Sadar Tahasil, At/PO/Dist.-  
Jharsuguda, Odisha, do hereby solemnly affirm and state as  
follows: -

1. That, I am working as above. I have been duly authorized by the Respondent No.2 to swear this affidavit on her behalf.
2. That, I have gone through the order dated 11.07.2025 passed by this Hon'ble NGT in M.A. No.07 / 2025 / EZ as well as the order dated 09.04.2024 passed by this Hon'ble NGT in O.A. No.42 / 2023 / EZ and understood the contents

*Sanjib Kumar Sarangi*  
Additional Tahasildar  
Jharsuguda



X

thereof. I am otherwise well acquainted with the facts of the case to swear this Affidavit in my official capacity.

3. That, That, the aforementioned Miscellaneous Application has been initiated by this Hon'ble NGT, in *suo motu*, alleging noncompliance of the order dated 09.04.2024 passed by this Hon'ble Tribunal in Original Application No.42/2023/EZ.

4. That, this Hon'ble Tribunal vide order dated 09.04.2024 was pleased to dispose of the Original Application No.42/2023/EZ with a direction to the Collector & District Magistrate, Jharsuguda to take immediate measures to restore the Pond No.2 to its original form as a body of water, which is situated on Plot No.769/1588, Khata No.226, Kisam-Kata (Waterbody / Jalasaya) over an area of Ac.3.50 dec. in Mouza- Brundamal, under Jharsuguda Sadar Tahasil of Jharsuguda district.

5. That, it is humbly submitted that an affidavit was filed on behalf of the Respondent No.2 i.e. Collector & District Magistrate, Jharsuguda on 09.07.2025 stating therein that necessary steps have been taken to carry out the restoration work of the Pond No.2 and the restoration work has been almost completed, but due to rainy season there is heavy deposit of aquatic weeds, whose extraction work was being going on.

Sanyal Kumar Sanyal  
Additional Tahasildar  
Jharsuguda



X

6. That, the present matter was taken up by this Hon'ble Tribunal on 11.07.2025 for hearing. After hearing the parties, this Hon'ble Court has been pleased to direct the Respondent No.2 to file an affidavit showing compliance along with photographs showing restoration of the pond in question.

7. That, pursuant to the aforesaid direction of this Hon'ble Tribunal, this affidavit is being filed on behalf of the Respondent No.2 and the same may be kept on record.

8. That, in obedience to the aforesaid direction of this Hon'ble Tribunal, the Tahasildar, Jharsuguda was directed to conduct an field enquiry regarding present status of the pond in question, accordingly, he conducted a field visit on 15.07.2025 in presence of representative of Vedanta Aluminum Ltd., Jharsuguda, along with the villagers of Brundamal and subsequently, the Tahasildar, Jharsuguda, submitted his enquiry report vide letter No.4523, dated 15.07.2025, which reveals that the aquatic weeds, accumulated waste and debris that were previously present have been removed from the Pond No.02 and the said Pond No.02 has now been cleaned, which would be evident from the photographs taken by the officials.

Copies of the letter No.4523, dated 15.07.2025 of the Tahasildar, Jharsuguda along with the photographs showing completion of the restoration work with respect to the Pond No.2 are annexed herewith as **Annexure-C/2 Series**.

*Jayshree Kumar Saha*  
Additional Tahasildar  
Jharsuguda



X

9. That, it is humbly submitted that, the restoration work of Pond No.02 has been completed in compliance to the order dated 09.04.2024 passed by this Hon'ble Tribunal in Original Application No.42/2023/EZ.

10. That, in view of the aforesaid facts and circumstances, since the order dated 09.04.2024 of this Hon'ble Tribunal passed in O.A. No.42/2023/EZ has been duly complied with in its true letter and spirit, the present Miscellaneous Application may kindly be dropped in the interest of justice.

11. That, the Deponent further craves leave of this Hon'ble Tribunal to make further submissions and to file further Affidavit / Counter, if the same is deemed necessary for an effective adjudication.

12. That, the facts stated above are based on the official documents / records which are true to the best of my knowledge & belief.

Identified by:

*[Handwritten signature]*

Advocate

*[Handwritten signature]*

Deponent 21/07/2025  
Additional Tahasildar  
Jharsuguda



X

**VERIFICATION**

I, Sri Sanjib Kumar Sarangi, aged about 52 years, S/o- Late Muralidhar Sarangi, at present working as Additional Tahasildar, Jharsuguda Sadar, At/PO/Dist.- Jharsuguda, Odisha, do hereby solemnly affirm and verify the contents of Paragraph nos.01 to 08 of the present affidavit are true to my knowledge and Paragraph Nos.09 to 12 are my humble submissions before this Hon'ble Tribunal and that I have not suppressed any material facts.

I sign this Verification at Cuttack on **21<sup>st</sup> day of July, 2025.**

**Place: CUTTACK**

**Date: 21.07.2025**

*Sanjib Kumar Sarangi*

**VERIFICANT**  
*21/07/2025*  
**Additional Tahasildar**  
**Jharsuguda**

solemnly affirm on in Oath by the Deponent  
at Cuttack on...*21/7/25*... being indentified  
By...*R. Chandra Mishra*...  
Advocate/Asst. Commr./S.O. or Officer/Notary  
personally... stated above are  
ue to th... of his/her knowledge.

**RAMA CHANDRA MISHRA, NOTARY**  
**CUTTACK TOWN, REGD. No-21/88**

\* - ANNEXURE - C/2 Series

ତହସିଲ କାର୍ଯ୍ୟାଳୟ, ଝାରସୁଗୁଡ଼ା

DISTRICT OFFICE  
16 JUL 2025  
JHARSUGUDA

TAHASIL OFFICE, JHARSUGUDA  
DISTRICT- JHARSUGUDA (ODISHA) PIN: 768204  
E-mail : tah.jharsu-od@nic.in

BC to ADM  
Jhall

Letter No. 4523 Date: 15/07/2025

To,  
The Additional District Magistrate,  
Jharsuguda

Sub: - Compliance of the order dt. 09.04.2024 of Hon'ble NGT in O.A. Case No-42/2023/EZ filed by Sarbajanina Durga Puja Committee, Brundamal, Jharsuguda (Restoration of Pond No-2)

Sir,

In continuation to this office Letter No-4357/ Dtd.07.07.2025 & further, as per the direction of the Additional District Magistrate, Jharsuguda I have re-visit & conducted the present status of pond No-02 located at Brundamal under Jharsuguda District in connection with the O.A. Case No-42/2023/EZ filed by the Sarbajanina Durga Puja Committee, Brundamal , Jharsuguda and it is pending before the Hon'ble National Green Tribunal (EZ) Bench, Kolkata. The purpose of this revisit is to evaluate the current condition of the pond and verify whether the compliance measures advised by the Hon'ble Tribunal and competent authorities have been effectively implemented or not, as it will help in preparing a comprehensive and updated factual report for submission to the Hon'ble Court of NGT, Kolkata.

During re-visit of Restoration Pond No-2 on dt. 15.07.2025, the representatives from Vedanta Ltd, Jharsuguda along with the villagers of Brundamal were present on the spot and it was observed that the pond has now been cleaned. The accumulated waste and debris that were previously present have been removed, and the overall condition of the pond has visibly improved (Photograph enclosed). This indicates that restoration efforts have been undertaken since the last inspection, aligning with the directions issued in connection with O.A. Case No-42/2023/EZ pending before the Hon'ble NGT, Kolkata.

This is for your kind information and necessary record.

Yours faithfully,

1. Champa Kishore  
ତହସିଲ ମାଗିଷ୍ଟ୍ରେଟ୍  
Chandramani Rohidas  
Tahsil Kumbhgarh

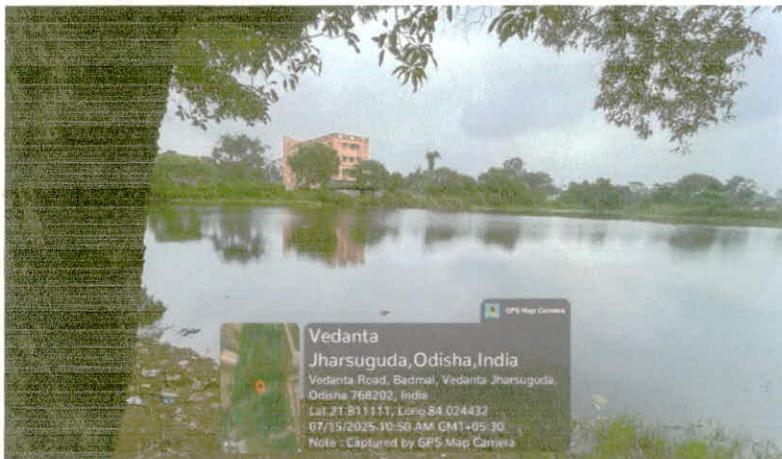
*[Signature]*  
15.7.2025  
Tahasildar, Jharsuguda  
JHARSUGUDA

RASMI RANJAN BAL (VEDANTA)  
Lipun kumar Singh (vedanta)

True copy attested  
*[Signature]*  
21/07/25  
Additional Tahasildar  
Jharsuguda

~~ANNEXURE~~  
ANNEXURE - C/2 Series

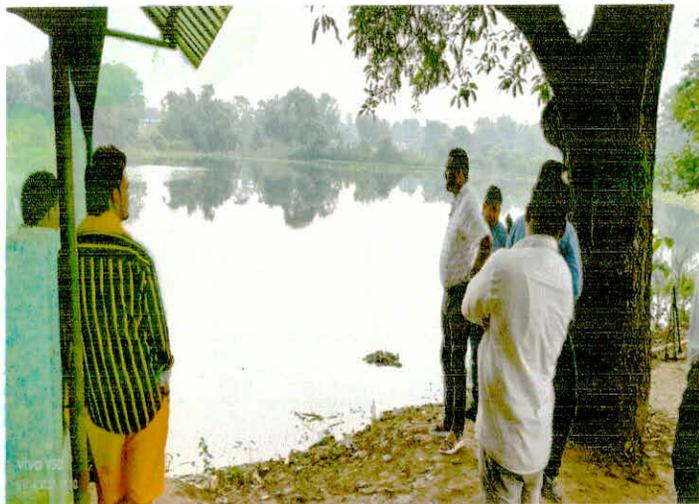
RE-VISIT OF RESTORATION OF POND NO-02 AT BRUNDAMAL ON 15.07.2025 IN CONNECTION WITH O.A. CASE NO-42/2023/EZ PENDING BEFORE THE HON'BLE NGT (EZ) BENCH, KOLKATA



True copy attached  
15/07/25  
Additional Tahasildar  
Jharsuguda

Mukul  
Tahasildar  
JHARSUGUDA

RE-VISIT OF RESTORATION OF POND NO-02 AT BRUNDAMAL ON 15.07.2025 IN CONNECTION WITH O.A. CASE NO-42/2023/EZ PENDING BEFORE THE HON'BLE NGT (EZ) BENCH, KOLKATA



True copy attested  
15/07/25  
Additional Tahasildar  
Jharsuguda

Tahasildar  
JHARSUGUDA